GOVERNMENT OF INDIA MINISTRY OF CULTURE

LOK SABHA UNSTARRED QUESTION NO.1614 ANSWERED ON 10.03.2025

PRESERVATION AND PROMOTION OF GARBA

1614. SMT. POONAMBEN HEMATBHAI MAADAM:

Will the Minister of CULTURE be pleased to state

- (a) whether the Government has taken steps to preserve and promote Garba as an intangible cultural heritage;
- (b) if so, the details thereof;
- (c) whether the Garba of Gujarat has been inscribed in the Representative List of Intangible Cultural Heritage (ICH) of Humanity by UNESCO, under the provisions of the 2003 Convention for the Safeguarding of Intangible Cultural Heritage;
- (d) if so, the details thereof;
- (e) whether any other Indian cultural elements are being considered for nomination to UNESCO's ICH list in the coming years; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) & (b) The Government through its various schemes and organizations is working towards the preservation and promotion of the vast intangible cultural heritage of the country as a whole including Garba.
- (c) & (d) In December 2023, 'Garba of Gujarat' was inscribed in the Representative List of Intangible Cultural Heritage (ICH) of Humanity by UNESCO, under the provisions of the 2003 Convention for the Safeguarding of Intangible Cultural Heritage during the Intergovernmental Committee held in Kasane, Botswana from 4-9 December 2023.
- (e) & (f) "Deepavali" has been nominated from India for inscription in the UNESCO's Representative List of Intangible Cultural Heritage (ICH) of Humanity for the 2024-25 cycle.
